

Form No.4
CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR

ORIGINAL APPLICATION NO.160/2006

APPLICANT(s): Baba RESPONDENT(s): U.O.I & Ors.

ADVOCATE FOR
 APPLICANT(s): Shri J.K. Shastri

ADVOCATE FOR
 RESPONDENT(s)

ORDER SHEET

Notes of the Registry	Order of the Tribunal
<p>Date of presentation: 10.3.06</p> <p>Date of registration: 14.03.06</p> <p>Subject : Arrears of Pay</p> <p style="text-align: center;">The application may be registered as O.A. and listed for Admission before the bench on at Bilaspur.</p> <p style="text-align: center;"><i>[Signature]</i> Deputy Registrar</p> <p style="font-size: small; margin-top: 20px;"><i>Defendant notice issued to applicant 9.6.07</i></p> <p style="font-size: small; margin-top: 10px;"><i>Notice unserved return. 22.6.07</i></p>	<p style="text-align: center;"><u>28.6.2006</u> ✓</p> <p style="text-align: center;">None for the applicant even on the revised call.</p> <p style="text-align: center;">List the matter for admission in the next circuit court sitting to be held at Bilaspur.</p> <div style="display: flex; justify-content: space-around; margin-top: 10px;"> <div style="text-align: center;"> <p><i>[Signature]</i> (A.K. Gaur) JM</p> </div> <div style="text-align: center;"> <p><i>[Signature]</i> (Dr. G.C. Srivastava) VC</p> </div> </div> <p style="text-align: center;"><u>31.08.2006</u></p> <p style="text-align: center;">None for the applicant even on the revised call.</p> <p style="text-align: center;">Even on the last date also none appeared for the applicant. It seems that the applicant is not interested in prosecuting the case. Accordingly, the Original Application is dismissed for non-prosecution non-prosecution.</p> <div style="display: flex; justify-content: space-around; margin-top: 10px;"> <div style="text-align: center;"> <p><i>[Signature]</i> (A.K. Gaur) JM</p> </div> <div style="text-align: center;"> <p><i>[Signature]</i> (Dr. G.C. Srivastava) VC</p> </div> </div>